

ITEM NO.44

COURT NO.15

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 24736/2023

(Arising out of impugned final judgment and order dated 27-07-2023 in SA No. 650/2018 passed by the High Court Of Judicature At Allahabad)

PARMESHWARI DAYAL & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 45197/2024 - APPLICATION FOR PERMISSION

Date : 15-10-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Petitioner(s) Mr. Ajit Kumar Sinha, Sr. Adv.
Mr. Rohit Kumar Singh, AOR
Ms. Rajlakshmi Singh, Adv.
Ms. Vidushi Srivastava, Adv.

For Respondent(s) Mr. Vishwa Pal Singh, AOR
Mr. Divyanshu Sahay, Adv.
Mr. Mukesh Kumar, Adv.
Mr. Abhijit Singh, Adv.
Mr. Sanjeev Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

List on 09.01.2025.

(KAPIL TANDON)
COURT MASTER (SH)

(RENU BALA GAMBHIR)
COURT MASTER (NSH)